

**Central Administrative Tribunal
Principal Bench, New Delhi**



OA No.1732/2020
MA No.2237/2020

Today, this the 9th day of November, 2020

Through video conferencing

**Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri Pukhraj Nenival,
Regional Controller of Mines (RCOM), Gp 'A',
(Aged about 49 years)
s/o Late Sh. Mangi Lal Nenival,
R/o No.46, Type-5, CPWD Quarters,
Seminary Hills, Nagpur,
Maharashtra-440006.

..Applicant
(Through Mr. M.D. Jangra, Advocate)

Versus

UOI & Ors. Through :

1. The Secretary,
Ministry of Mines,
Govt. of India, Shastri Bhawan,
New Delhi-110001.
2. The Secretary,
Union Public Service Commission,
Dholpur House,
Shahjahan Road, New Delhi-110069.
3. The Secretary,
Ministry of Personnel, Public Grievance & Pension,
DOP&T, North Block,
New Delhi.
4. The Controller General,
Indian Bureau of Mines,
2nd Floor, Indira Bhawan,



Civil Lines,
Nagpur-440001.

5. The Head of Office,
Indian Bureau of Mines,
4th Floor, Indira Bhawan,
Civil Lines, Nagpur-440 001.

..Respondents

(Through Shri Manish Kumar, Advocate for respondent Nos. 1, 3, 4 & 5 and Shri R.V. Sinha with Shri Amit Sinha, Advocates for respondent No.2)

ORDER (ORAL)

Justice L. Narasimha Reddy:

After arguing the OA at some length, Shri M D Jangra, learned counsel for applicant, sought permission of the Tribunal to withdraw the OA.

2. Permission is accorded and the OA is dismissed as withdrawn.
3. MA No.2237/2020 shall stand disposed of.

There shall be no orders as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

November 9, 2020
/sunil/jyoti/rk/sd